

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

| Item | TRIPURA | | | | UTTARAKHAND | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 247,961.3 | 176,488.3 | 181,015.6 | 198,114.5 | 314,760.9 | 184,463.9 | 186,864.0 | 206,769.2 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 5,881.5 | 8,060.0 | 8,710.0 | 8,820.0 | 26,383.9 | 47,340.9 | 49,217.5 | 55,846.0 |
| I. Internal Debt (1 to 8) | 4,118.2 | 7,500.0 | 8,190.0 | 8,300.0 | 31,973.8 | 47,160.0 | 47,160.0 | 52,500.0 |
| 1. Market Loans | 3,000.0 | 5,500.0 | 6,450.0 | 6,500.0 | 14,000.0 | 24,000.0 | 24,000.0 | 32,000.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from SBI and other Banks | — | — | — | — | — | — | — | — |
| 4. Loans from National Bank for Agriculture and Rural Development | 992.9 | 1,500.0 | 1,440.0 | 1,500.0 | 3,517.1 | 7,000.0 | 7,000.0 | 4,400.0 |
| 5. Loans from National Co-operative Development Corporation | 0.0 | — | — | — | 10.1 | 160.0 | 160.0 | 100.0 |
| 6. WMA from RBI | — | — | — | — | 9,082.6 | 8,000.0 | 8,000.0 | 8,000.0 |
| 7. Special Securities issued to NSSF | 125.2 | 500.0 | 300.0 | 300.0 | 5,363.9 | 8,000.0 | 8,000.0 | 8,000.0 |
| 8. Others@ | — | — | — | — | — | — | — | — |
| of which: Land Compensation and other Bonds | — | — | — | — | — | — | — | — |
| II. Loans and Advances from the Centre (1 to 6) | 60.7 | 30.0 | — | — | 464.0 | 500.0 | 500.0 | 500.0 |
| 1. State Plan Schemes | 25.5 | 30.0 | — | — | 464.0 | 500.0 | 500.0 | 500.0 |
| of which: Advance release of Plan Assistance for Natural Calamities | — | — | — | — | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | 35.2 | — | — | — | — | — | — | — |
| 4. Non-Plan (i + ii) | — | — | — | — | — | — | 0.0 | 0.0 |
| (i) Relief for Natural Calamities | — | — | — | — | — | — | — | — |
| (ii) Others | — | — | — | — | — | — | 0.0 | 0.0 |
| 5. Ways and Means Advances from Centre | — | — | — | — | — | — | — | — |
| 6. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 18.9 | 30.0 | 20.0 | 20.0 | 905.7 | 681.0 | 3,681.0 | 6,845.9 |
| 1. Housing | — | — | — | — | — | — | — | — |
| 2. Urban Development | — | — | — | — | — | — | — | — |
| 3. Crop Husbandry | — | — | — | — | — | 0.0 | 0.0 | 6,500.0 |
| 4. Food Storage and Warehousing | 0.0 | — | — | — | — | — | — | — |
| 5. Co-operation | 0.2 | — | — | — | 5.1 | 2.5 | 2.5 | 1.0 |
| 6. Minor Irrigation | — | — | — | — | — | — | — | — |
| 7. Power Projects | — | — | — | — | 847.5 | 600.0 | 3,600.0 | 302.6 |
| 8. Village and Small Industries | — | — | — | — | 0.0 | 0.0 | 0.0 | 0.0 |
| 9. Industries and Minerals | — | — | — | — | — | — | — | — |
| 10. Road Transport | — | — | — | — | — | — | — | — |
| 11. Government Servants, etc.+ | 18.7 | 30.0 | 20.0 | 20.0 | 53.1 | 78.5 | 78.5 | 42.3 |
| 12. Others** | — | — | — | — | — | — | — | — |
| IV. Inter-State Settlement | — | — | — | — | — | — | — | — |
| V. Contingency Fund | — | — | — | — | 1,261.3 | 900.0 | 900.0 | 900.0 |
| VI. State Provident Funds, etc. (1 + 2) | 6,450.5 | 6,022.3 | 7,095.5 | 7,704.9 | 12,724.5 | 10,276.8 | 10,176.8 | 11,154.3 |
| 1. State Provident Funds | 6,286.9 | 5,838.2 | 6,915.6 | 7,507.0 | 12,432.7 | 9,965.8 | 9,965.8 | 10,944.0 |
| 2. Others | 163.6 | 184.1 | 179.9 | 197.9 | 291.8 | 311.0 | 211.0 | 210.3 |
| VII. Reserve Funds (1 to 4) | 1,064.5 | 740.0 | 1,145.7 | 1,248.2 | 6,501.9 | 1,821.0 | 1,821.0 | 1,622.9 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — | — | — | — | — |
| 2. Sinking Funds | 404.7 | — | 420.0 | 450.0 | 6,498.0 | 1,600.0 | 1,600.0 | 1,402.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | 659.7 | 740.0 | 725.7 | 798.2 | 4.0 | 221.0 | 221.0 | 220.9 |
| VIII. Deposits and Advances (1 to 4) | 2,020.8 | 1,917.7 | 2,090.0 | 2,120.0 | 23,309.2 | 24,863.6 | 24,863.6 | 26,674.6 |
| 1. Civil Deposits | 1,841.0 | 1,854.5 | 1,901.0 | 1,920.0 | 15,498.6 | 16,926.0 | 16,926.0 | 18,575.6 |
| 2. Deposits of Local Funds | 0.0 | 18.0 | — | — | 6,545.6 | 6,437.6 | 6,437.6 | 6,549.0 |
| 3. Civil Advances | 179.8 | 45.3 | 189.0 | 200.0 | 1,015.0 | 1,000.0 | 1,000.0 | 1,100.0 |
| 4. Others | — | — | — | — | 250.0 | 500.0 | 500.0 | 450.0 |
| IX. Suspense and Miscellaneous (1 to 4) | 223,502.5 | 154,547.9 | 156,673.9 | 172,341.0 | 203,123.9 | 70,600.6 | 70,600.7 | 80,600.6 |
| 1. Suspense | 573.0 | 504.7 | 630.3 | 693.3 | 373.3 | 600.6 | 600.6 | 600.5 |
| 2. Cash Balance Investment Accounts | 222,927.0 | 154,041.3 | 156,041.0 | 171,645.0 | 79,215.9 | — | — | — |
| 3. Deposits with RBI | — | — | — | — | — | — | — | — |
| 4. Others | 2.5 | 2.0 | 2.6 | 2.7 | 123,534.7 | 70,000.0 | 70,000.1 | 80,000.1 |
| X. Appropriation to Contingency Fund | — | — | — | — | 4,000.0 | 0.0 | 0.0 | 0.0 |
| XI. Miscellaneous Capital Receipts | — | — | — | — | — | 500.0 | 0.0 | 0.0 |
| of which: Disinvestment | — | — | — | — | — | — | — | — |
| XII. Remittances | 10,725.1 | 5,700.3 | 5,800.4 | 6,380.4 | 30,496.6 | 27,161.0 | 27,161.0 | 25,971.0 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

| Item | UTTAR PRADESH | | | | WEST BENGAL | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 6,640,676.8 | 3,030,287.2 | 2,947,410.9 | 3,264,237.9 | 2,777,447.2 | 2,517,278.6 | 2,432,925.1 | 2,547,394.7 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 259,835.6 | 291,893.2 | 192,903.6 | 262,216.1 | 277,896.3 | 256,741.3 | 260,257.9 | 302,173.5 |
| I. Internal Debt (1 to 8) | 193,366.7 | 336,281.0 | 157,208.8 | 367,197.8 | 447,173.1 | 408,469.4 | 433,282.0 | 476,667.0 |
| 1. Market Loans | 158,300.0 | 194,072.2 | 115,000.0 | 201,789.0 | 221,906.0 | 200,714.0 | 205,000.0 | 258,384.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from SBI and other Banks | — | — | — | — | — | — | — | — |
| 4. Loans from National Bank for Agriculture and Rural Development | 12,627.7 | 17,000.0 | 17,000.0 | 20,000.0 | — | 29.0 | 29.0 | 30.0 |
| 5. Loans from National Co-operative Development Corporation | 60.0 | 108.8 | 108.8 | 108.8 | 61.5 | 211.4 | 250.0 | 250.0 |
| 6. WMA from RBI | — | 100,000.0 | — | 100,000.0 | 200,054.1 | 150,000.0 | 200,000.0 | 200,000.0 |
| 7. Special Securities issued to NSSF | 22,293.6 | 25,000.0 | 25,000.0 | 45,000.0 | 16,586.8 | 49,512.0 | 20,000.0 | 10,000.0 |
| 8. Others@ | 85.4 | 100.0 | 100.0 | 300.0 | 8,564.7 | 8,003.0 | 8,003.0 | 8,003.0 |
| of which: Land Compensation and other Bonds | — | — | — | — | 0.1 | 3.0 | 3.0 | 3.0 |
| II. Loans and Advances from the Centre (1 to 6) | 3,156.4 | 10,027.9 | 5,000.0 | 5,000.0 | 4428.4 | 6,957.9 | 15,867.4 | 11,788.4 |
| 1. State Plan Schemes | 3,156.4 | 10,001.4 | 4,996.5 | 4,994.0 | 4428.0 | 6,957.9 | 15,867.4 | 11,788.4 |
| of which: Advance release of Plan Assistance for Natural Calamities | — | — | — | — | — | — | — | — |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — | 498.4 | — | — | — |
| 4. Non-Plan (i + ii) | — | 26.5 | 3.5 | 6.0 | -498.0 | — | — | — |
| (i) Relief for Natural Calamities | — | — | — | — | 0.0 | — | — | — |
| (ii) Others | — | 26.5 | 3.5 | 6.0 | -498.0 | — | — | — |
| 5. Ways and Means Advances from Centre | — | — | — | — | — | — | — | — |
| 6. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 1,331.7 | 8,484.3 | 5,586.1 | 9,518.3 | 781.7 | 536.0 | 1,483.0 | 1,612.7 |
| 1. Housing | -604.3 | 642.7 | 200.0 | 240.0 | 1.9 | 15.0 | 15.0 | 16.5 |
| 2. Urban Development | 22.0 | 118.9 | 50.0 | 40.0 | — | 9.5 | 1.0 | 1.1 |
| 3. Crop Husbandry | 1.2 | 15.7 | 1.5 | 1.5 | — | 20.0 | — | — |
| 4. Food Storage and Warehousing | 0.7 | 1.3 | 1.3 | 0.5 | — | 0.4 | — | — |
| 5. Co-operation | 186.1 | 187.8 | 187.8 | 50.0 | 18.0 | 27.5 | 6.0 | 6.6 |
| 6. Minor Irrigation | — | — | — | — | — | 0.7 | — | — |
| 7. Power Projects | — | 2,384.1 | 2,384.1 | 5,412.8 | 491.0 | — | 1,200.0 | 1,320.0 |
| 8. Village and Small Industries | 77.2 | 193.7 | 193.7 | 40.0 | 59.0 | 10.8 | 5.0 | 5.5 |
| 9. Industries and Minerals | 741.6 | 2,871.4 | 1,386.6 | 2,150.0 | 29.8 | 142.1 | 62.5 | 69.0 |
| 10. Road Transport | — | 4.5 | 4.5 | — | — | 20.0 | 2.0 | 2.4 |
| 11. Government Servants, etc.+ | 741.1 | 597.0 | 597.0 | 858.0 | 171.9 | 270.0 | 191.0 | 191.0 |
| 12. Others** | 166.0 | 1,467.1 | 579.5 | 725.5 | 10.1 | 20.0 | 0.5 | 0.6 |
| IV. Inter-State Settlement | — | — | — | — | — | — | — | — |
| V. Contingency Fund | 398.9 | 4,301.2 | 4,508.7 | — | 0.3 | — | 5.3 | — |
| VI. State Provident Funds, etc. (1 + 2) | 95,392.6 | 103,148.5 | 101,487.5 | 115,096.7 | 27,150.1 | 25,550.0 | 28,570.0 | 31,350.0 |
| 1. State Provident Funds | 92,260.3 | 97,447.5 | 96,386.5 | 109,845.7 | 26,973.0 | 25,300.0 | 28,320.0 | 31,100.0 |
| 2. Others | 3,132.3 | 5,701.0 | 5,101.0 | 5,251.0 | 177.1 | 250.0 | 250.0 | 250.0 |
| VII. Reserve Funds (1 to 4) | 102,551.2 | 119,483.3 | 100,339.3 | 131,512.0 | 22,507.0 | 8,941.7 | 9,061.1 | 21,309.9 |
| 1. Depreciation/Renewal Reserve Funds | 1.1 | 0.0 | 0.0 | — | — | 0.0 | 0.0 | 0.0 |
| 2. Sinking Funds | 86,266.1 | 101,760.9 | 82,616.9 | 89,828.0 | 6,366.8 | 320.0 | 500.0 | 500.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | 16,284.0 | 17,722.4 | 17,722.4 | 41,684.0 | 16,140.2 | 8,621.7 | 8,561.1 | 20,809.9 |
| VIII. Deposits and Advances (1 to 4) | 105,508.6 | 136,596.0 | 158,321.0 | 164,561.0 | 356,407.6 | 331,065.6 | 357,435.4 | 426,511.1 |
| 1. Civil Deposits | 84,142.0 | 82,461.0 | 105,921.0 | 113,581.0 | 38,895.2 | 44,105.4 | 41,881.8 | 45,562.1 |
| 2. Deposits of Local Funds | 16,466.7 | 49,665.0 | 47,930.0 | 45,500.0 | 85,652.1 | 64,659.1 | 88,643.6 | 96,515.0 |
| 3. Civil Advances | 1,489.3 | — | — | — | 3,282.4 | 4,858.4 | 3,400.0 | 3,420.0 |
| 4. Others | 3,410.6 | 4,470.0 | 4,470.0 | 5,480.0 | 228,577.9 | 217,442.7 | 223,510.0 | 281,014.0 |
| IX. Suspense and Miscellaneous (1 to 4) | 5,951,913.4 | 2,280,365.0 | 2,381,359.5 | 2,436,752.1 | 1,863,631.2 | 1,683,051.5 | 1,531,914.3 | 1,522,758.8 |
| 1. Suspense | -221,382.6 | 9,621.7 | 10,622.0 | 8,925.0 | -7,291.1 | 7,369.5 | 7,412.2 | 7,475.1 |
| 2. Cash Balance Investment Accounts | 1,680,804.4 | 1,730,000.0 | 1,750,000.0 | 1,800,000.0 | 182,362.8 | 203,660.0 | 222,350.0 | 213,040.0 |
| 3. Deposits with RBI | 3,346,703.6 | — | — | — | 1,198,302.4 | 1,042,560.0 | 807,030.0 | 807,100.0 |
| 4. Others | 1,145,788.0 | 540,743.3 | 620,737.5 | 627,827.1 | 490,257.1 | 429,462.0 | 495,122.1 | 495,143.7 |
| X. Appropriation to Contingency Fund | — | — | — | — | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | — | — | — | — | — | — | — |
| of which: Disinvestment | — | — | — | — | — | — | — | — |
| XII. Remittances | 187,057.4 | 31,600.0 | 33,600.0 | 34,600.0 | 55,367.8 | 52,706.5 | 55,306.7 | 55,396.7 |

Appendix III

Appendix III : Capital Receipts of States and Union Territories with Legislature (Contd.)

(₹ Million)

| Item | ALL STATES | | | |
|--|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 41,058,299.7 | 31,258,882.3 | 35,615,596.1 | 34,826,610.9 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 2,693,854.4 | 3,021,769.5 | 2,950,106.9 | 3,386,462.3 |
| I. Internal Debt (1 to 8) | 2,213,008.9 | 3,081,846.5 | 2,798,065.2 | 3,644,214.8 |
| 1. Market Loans | 1,577,989.2 | 2,075,315.9 | 1,988,841.4 | 2,487,519.3 |
| 2. Loans from LIC | 2,209.2 | 5,790.0 | 2,100.0 | 5,530.0 |
| 3. Loans from SBI and other Banks | 35,750.0 | 41,000.0 | 48,350.0 | 71,000.0 |
| 4. Loans from National Bank for Agriculture and Rural Development | 126,563.7 | 162,564.6 | 164,628.0 | 186,266.7 |
| 5. Loans from National Co-operative Development Corporation | 4,627.4 | 5,401.3 | 3,240.3 | 4,870.6 |
| 6. WMA from RBI | 333,724.9 | 532,165.1 | 397,411.3 | 656,715.2 |
| 7. Special Securities issued to NSSF | 105,238.8 | 225,117.0 | 129,785.9 | 160,095.1 |
| 8. Others@ | 26,905.7 | 34,492.6 | 63,708.3 | 72,217.9 |
| of which: Land Compensation and other Bonds | 2,887.0 | 3.1 | 29,303.1 | 40,703.1 |
| II. Loans and Advances from the Centre (1 to 6) | 99,021.1 | 202,119.9 | 157,055.8 | 194,597.3 |
| 1. State Plan Schemes | 101,004.5 | 179,122.7 | 149,370.8 | 193,402.1 |
| of which: Advance release of Plan Assistance for Natural Calamities | — | — | — | — |
| 2. Central Plan Schemes | -917.1 | — | 4,017.6 | 50.0 |
| 3. Centrally Sponsored Schemes | -1,872.0 | 22,434.3 | 3,398.9 | 441.9 |
| 4. Non-Plan (i + ii) | 844.8 | 462.9 | 168.5 | 603.3 |
| (i) Relief for Natural Calamities | — | 10.0 | 65.0 | 60.0 |
| (ii) Others | 844.8 | 452.9 | 103.5 | 543.3 |
| 5. Ways and Means Advances from Centre | -39.2 | 100.0 | 100.0 | 100.0 |
| 6. Loans for Special Schemes | — | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 171,573.4 | 53,033.3 | 115,275.0 | 66,863.7 |
| 1. Housing | 677.0 | 2,643.2 | 2,563.2 | 2,175.0 |
| 2. Urban Development | 808.4 | 1,620.0 | 1,396.9 | 2,250.3 |
| 3. Crop Husbandry | 2,238.4 | 3,267.6 | 4,831.6 | 11,322.6 |
| 4. Food Storage and Warehousing | 25,669.1 | 11,100.9 | 11,181.2 | 10,425.0 |
| 5. Co-operation | 3,400.8 | 3,432.9 | 5,262.7 | 2,778.2 |
| 6. Minor Irrigation | 0.9 | 2.8 | 3.1 | 2.1 |
| 7. Power Projects | 125,242.7 | 8,678.1 | 69,316.1 | 15,622.9 |
| 8. Village and Small Industries | 998.5 | 1,164.3 | 577.4 | 441.4 |
| 9. Industries and Minerals | 2,349.6 | 3,561.3 | 2,002.8 | 2,837.8 |
| 10. Road Transport | 1,227.2 | 94.5 | 76.5 | 2.4 |
| 11. Government Servants, etc. + | 10,719.2 | 11,834.9 | 12,231.7 | 13,201.3 |
| 12. Others** | -1,758.3 | 5,632.6 | 5,832.0 | 5,804.7 |
| IV. Inter-State Settlement | 802.7 | 0.2 | 0.2 | 0.2 |
| V. Contingency Fund | 15,092.7 | 17,761.2 | 21,848.2 | 14,460.0 |
| VI. State Provident Funds, etc. (1 + 2) | 821,059.0 | 897,582.4 | 842,167.2 | 912,710.2 |
| 1. State Provident Funds | 579,362.9 | 649,435.2 | 593,021.6 | 655,117.0 |
| 2. Others | 241,696.1 | 248,147.2 | 249,145.6 | 257,593.2 |
| VII. Reserve Funds (1 to 4) | 381,939.2 | 353,997.6 | 342,384.7 | 398,960.8 |
| 1. Depreciation/Renewal Reserve Funds | 666.1 | 1,652.0 | 1,630.9 | 1,714.5 |
| 2. Sinking Funds | 156,105.1 | 163,310.1 | 145,176.7 | 167,484.4 |
| 3. Famine Relief Fund | -41.0 | 10.3 | 6.4 | 6.8 |
| 4. Others | 225,209.1 | 189,025.2 | 195,570.6 | 229,755.1 |
| VIII. Deposits and Advances (1 to 4) | 3,800,269.6 | 3,583,638.2 | 4,073,324.7 | 4,415,241.1 |
| 1. Civil Deposits | 1,362,975.7 | 1,141,283.7 | 1,350,316.7 | 1,439,933.6 |
| 2. Deposits of Local Funds | 1,721,766.3 | 1,732,369.0 | 1,980,549.8 | 2,081,515.6 |
| 3. Civil Advances | 57,249.7 | 52,747.4 | 53,325.5 | 54,607.1 |
| 4. Others | 658,278.0 | 657,238.2 | 689,132.7 | 839,184.9 |
| IX. Suspense and Miscellaneous (1 to 4) | 31,729,914.0 | 22,026,530.5 | 26,154,912.9 | 24,051,635.0 |
| 1. Suspense | 11,754.5 | 388,027.3 | 288,857.2 | 287,306.7 |
| 2. Cash Balance Investment Accounts | 21,207,012.0 | 12,960,836.0 | 16,848,890.1 | 16,024,319.9 |
| 3. Deposits with RBI | 5,286,362.5 | 4,173,209.1 | 2,930,601.1 | 3,000,868.1 |
| 4. Others | 5,224,785.1 | 4,504,458.1 | 6,086,564.5 | 4,739,140.4 |
| X. Appropriation to Contingency Fund | 14,000.0 | — | 22,500.0 | — |
| XI. Miscellaneous Capital Receipts | 6,651.0 | 2,227.3 | 1,412.0 | 2,425.0 |
| of which: Disinvestment | 674.6 | 277.1 | 201.7 | 204.7 |
| XII. Remittances | 1,804,968.1 | 1,040,145.2 | 1,086,650.2 | 1,125,502.7 |

Appendix III : Capital Receipts of States and Union Territories with Legislature (Concl'd.)

(₹ Million)

| Item | NATIONAL CAPITAL TERRITORY OF DELHI | | | | PUDUCHERRY | | | |
|---|-------------------------------------|----------------------------------|-----------------------------------|----------------------------------|-----------------------|----------------------------------|-----------------------------------|----------------------------------|
| | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) | 2011-12 (Accounts) | 2012-13 (Budget Estimates) | 2012-13 (Revised Estimates) | 2013-14 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 2 | 3 | 4 | 5 |
| TOTAL CAPITAL RECEIPTS (I to XII) | 9,324.2 | 7,283.8 | 11,568.7 | 41,135.3 | 64,272.5 | 96,559.0 | 57,934.6 | 64,196.9 |
| TOTAL CAPITAL RECEIPTS (Includes Public Accounts on a net basis)* | 9,324.2 | 7,283.8 | 11,568.7 | 41,135.3 | 10,446.5 | 8,824.5 | 6,070.3 | 9,229.8 |
| I. Internal Debt (1 to 8) | 5,560.8 | — | 5,674.1 | — | 7,030.0 | 8,442.8 | 4,632.6 | 7,818.0 |
| 1. Market Loans | — | — | — | — | — | 5,000.0 | 3,016.3 | 5,350.0 |
| 2. Loans from LIC | — | — | — | — | — | — | — | — |
| 3. Loans from SBI and other Banks | — | — | — | — | — | — | — | — |
| 4. Loans from National Bank for Agriculture and Rural Development | — | — | — | — | — | — | — | — |
| 5. Loans from National Co-operative Development Corporation | — | — | — | — | — | — | — | — |
| 6. WMA from RBI | — | — | — | — | — | — | — | — |
| 7. Special Securities issued to NSSF | 5,560.8 | — | 5,674.1 | — | — | 250.0 | 267.9 | 268.0 |
| 8. Others@ of which: Land Compensation and other Bonds | — | — | — | — | 7,030.0 | 3,192.8 | 1,348.4 | 2,200.0 |
| II. Loans and Advances from the Centre (1 to 6) | — | — | — | — | 847.7 | 720.0 | 720.0 | 720.0 |
| 1. State Plan Schemes of which: Advance release of Plan Assistance for Natural Calamities | — | — | — | — | 847.7 | 720.0 | 720.0 | 720.0 |
| 2. Central Plan Schemes | — | — | — | — | — | — | — | — |
| 3. Centrally Sponsored Schemes | — | — | — | — | — | — | — | — |
| 4. Non-Plan (i + ii) (i) Relief for Natural Calamities (ii) Others | — | — | — | — | — | — | — | — |
| 5. Ways and Means Advances from Centre | — | — | — | — | — | — | — | — |
| 6. Loans for Special Schemes | — | — | — | — | — | — | — | — |
| III. Recovery of Loans and Advances (1 to 12) | 3,763.4 | 7,283.8 | 5,894.6 | 41,135.3 | 38.1 | 42.6 | 42.6 | 47.0 |
| 1. Housing | — | — | — | — | — | — | — | — |
| 2. Urban Development | — | — | — | — | — | — | — | — |
| 3. Crop Husbandry | — | — | — | — | — | — | — | — |
| 4. Food Storage and Warehousing | — | — | — | — | — | — | — | — |
| 5. Co-operation | — | — | — | — | — | — | — | — |
| 6. Minor Irrigation | — | — | — | — | — | — | — | — |
| 7. Power Projects | — | — | — | 33,263.9 | — | — | — | — |
| 8. Village and Small Industries | — | — | — | — | — | — | — | — |
| 9. Industries and Minerals | — | — | — | — | — | — | — | — |
| 10. Road Transport | — | — | — | — | — | — | — | — |
| 11. Government Servants, etc.+ | 23.5 | 25.0 | 25.0 | 25.0 | — | — | — | — |
| 12. Others** | 3,739.9 | 7,258.8 | 5,869.6 | 7,846.4 | 38.1 | 42.6 | 42.6 | 47.0 |
| IV. Inter-State Settlement | — | — | — | — | — | — | — | — |
| V. Contingency Fund | — | — | — | — | — | — | — | — |
| VI. State Provident Funds, etc. (1 + 2) | — | — | — | — | 2,464.1 | 2,404.6 | 2,564.3 | 2,696.5 |
| 1. State Provident Funds | — | — | — | — | 2,423.5 | 2,360.0 | 2,520.0 | 2,650.0 |
| 2. Others | — | — | — | — | 40.6 | 44.6 | 44.3 | 46.5 |
| VII. Reserve Funds (1 to 4) | — | — | — | — | 118.7 | 400.0 | 300.0 | 400.0 |
| 1. Depreciation/Renewal Reserve Funds | — | — | — | — | — | — | — | — |
| 2. Sinking Funds | — | — | — | — | 118.7 | 400.0 | 300.0 | 400.0 |
| 3. Famine Relief Fund | — | — | — | — | — | — | — | — |
| 4. Others | — | — | — | — | — | — | — | — |
| VIII. Deposits and Advances (1 to 4) | — | — | — | — | 3,234.9 | 1,339.0 | 2,422.1 | 2,542.4 |
| 1. Civil Deposits | — | — | — | — | 2,896.5 | 1,000.0 | 1,610.0 | 1,690.0 |
| 2. Deposits of Local Funds | — | — | — | — | 331.5 | 30.0 | 440.0 | 460.0 |
| 3. Civil Advances | — | — | — | — | 7.7 | 9.0 | 9.1 | 9.6 |
| 4. Others | — | — | — | — | -0.8 | 300.0 | 363.0 | 382.8 |
| IX. Suspense and Miscellaneous (1 to 4) | — | — | — | — | 46,060.1 | 79,210.0 | 43,823.0 | 46,373.0 |
| 1. Suspense | — | — | — | — | 66.5 | 1,200.0 | 100.0 | 120.0 |
| 2. Cash Balance Investment Accounts | — | — | — | — | — | — | — | — |
| 3. Deposits with RBI | — | — | — | — | 45,749.4 | 40,000.0 | 43,520.0 | 46,000.0 |
| 4. Others | — | — | — | — | 244.3 | 38,010.0 | 203.0 | 253.0 |
| X. Appropriation to Contingency Fund | — | — | — | — | — | — | — | — |
| XI. Miscellaneous Capital Receipts | — | — | — | — | — | — | — | — |
| of which: Disinvestment | — | — | — | — | — | — | — | — |
| XII. Remittances | — | — | — | — | 4,478.9 | 4,000.0 | 3,430.0 | 3,600.0 |

- : Nil/Negligible/Not available.

* : Sum of Items I to XII where Items IV to X, XII and I(3) are on a net basis while Items I(6) and IX(2 and 3) are excluded. Items I (6) and IX (2 and 3) have been taken as financing items for overall surplus/deficit.

@ : Include Land Compensation Bonds, loans from Khadi and Village Industries Commission, CWC, etc.

+ : Comprises recovery of loans and advances from Government Servants for housing, purchase of conveyance, festivals, marriages, etc.

** : Include recovery of loans and advances for Education, Art and Culture, Social Security and Welfare, Fisheries and Animal Husbandry, etc.

Also see Notes to Appendices.

Note: Data pertaining to Jammu and Kashmir for 2011-12 is taken from Finance Accounts of the State published by CAG.

Source : Budget documents of the state governments.